

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:565  
ANSWERED ON:16.05.2012  
ALLEGED DENIAL OF VISA TO INDIANS  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether his Ministry extends assistance to Indians seeking visa to other countries;
- (b) if so, the details thereof;
- (c) whether it has come to the notice of the Government that certain countries have allegedly denied visa to Indians in the name of religion;
- (d) if so, the details thereof for the last three years and the current year; and
- (e) the steps taken/proposed to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) & (b) Ministry of External Affairs assists holders of diplomatic or official passports in obtaining visas of foreign countries for official/private purposes by issuing a note verbale addressed to the concerned foreign Mission requesting for visa.
- (c) No instance of denial of visa to Indians in the name of religion has come to the notice of the Government.
- (d) & (e) Do not arise.